HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

HCP No. 52/2019 WP(Cr1) No. 52/2019

Showkat Ahmad Dar

.... Petitioner(s)

Through:- Mr. Wajid Haseeb, Advocate

(through Video conference)

V/s

State of J&K and another

....Respondent(s)

Through:- Mr. Mir Suhail, AAG (through Video conference)

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

<u>ORDER</u>

Mr. Mir Suhail, learned AAG, undertakes to produce the detention record by the next date of hearing.

List on 15.06.2020.

(Sindhu Sharma) Judge

SRINAGAR

10.06.2020 SUNIL-II